

National Company Law Tribunal

Allahabad Bench

CP No. 167/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: MIS Hipad Technology India Pvt Ltd vs. Roc  
SECTION OF THE COMPANIES ACT/ I & B CODE: 7(7) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	A. K. Srivastava for Hipad Technology DH. Gd.		Advocate	A. K. Srivastava 26.02.2018
<u>2.</u>				
<u>3.</u>	Krishna Dev Vyas	Adv.	Roc	DP

C.P.No.167/ALD/2017

Shri A.K.Srivastava, Advocate for the petitioner. Shri Krishna Dev Vyas, CGSC for ROC Kanpur.

In the present matter, the report of the ROC is still awaited, hence further time is granted.

The matter to be listed on 26<sup>th</sup> March, 2018.

— Sd —

H.P. Chaturvedi,  
Member(Judicial)

Date: 26/02/2018

Typed by  
Jyoti  
(Stenographer)